

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.2348
TO BE ANSWERED ON 14.12.2015**

Re-Conduct of Test

2348. SHRI K. ASHOK KUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Board of Secondary Education (CBSE) has sought more time to re-conduct All India Pre-Medical and Pre-Dental Entrance Test;
- (b) if so, the details thereof;
- (c) whether the Government has conceded the request of CBSE in this regard; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d): Pursuant to an FIR lodged by the Haryana Police, Rohtak, the Supreme Court of India vide its judgement dated 15.06.2015 in CWP No.298/2015, 299/2015, 305/2015 and 325/2015 ordered the CBSE to re-conduct the All India Pre-medical/Pre-Dental Entrance Test (AIPMT)-2015 Examination due to adoption of unfair means using modern communication device. The Supreme Court of India in its subsequent order dated 19.06.2015 directed CBSE to complete the process of examination including declaration of result on or before 17.08.2015. CBSE re-conducted the AIPMT Examination on 25.07.2015 and declared the result on 17.08.2015.
